

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

18/02/2019

O.A./260/133/2013

WITH

O.A./260/189/2013

ITEM NO:34

FOR APPLICANTS(S) Adv. : Mr. B. Dash

SUSHANTA DEY

-V/S-

M/O RAILWAYS

FOR RESPONDENTS(S) Adv.: Mr. S.K. Ojha

Notes of The Registry	Order of The Tribunal				
	<p>Ld. Counsel for the Respondents submitted that the benefits have already been extended to the applicant. Applicant's counsel agrees to that submission. Hence the O.A. is disposed of being infructuous.</p> <p>Copy of this order be given to Ld. Counsel for both the sides.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table>	(SWARUP KUMAR MISHRA MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
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